

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2525
ANSWERED ON:09.08.2010
SHIFTING OF INDUSTRIAL UNITS
Majumdar Shri Prasanta Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to permit industrial units to shift from one Special Economic Zone to another with the approval of the Board of Approval;
- (b) if so, the details thereof alongwith the reasons therefor; and
- (c) the number of cases of this nature that have been permitted shifting?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c): Government has been receiving requests for shifting of industrial units from one SEZ to another SEZ. The matter was placed before Board of Approvals for directions. It has been decided by the Board that in principle there is no objection for such shifting. However, all proposals for shifting of industrial units must be placed before the Board for its consideration.